

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

133. I.A 5553/2023

M.A. 3009/2019

M.A. 1803/2019

In

C.P.(IB)-3643(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: Fairmate Chemicals Pvt Ltd

V/s.

SAPS Infrastructure Pvt Ltd

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **20.06.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-

LAKSHMI GURUNG
Member (Judicial)